

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 15th February, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant
2.	Original Application No. 57/2018	Aryavart Foundation Vs. Gujarat Pollution Control Board & Ors.	Dr. Surender Singh Hooda & Mr. Jitendar Singh, Adv. for Applicant
3.	M.A. No. 165/2018 IN Original Application No. 115/2017	Shailesh Singh Vs. Central Ground Water Board & Ors.	Mr. Shailesh Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB
5.	Execution Application No. 02/2018 IN O. A. No. 483/2017	Arjun Malik Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB
6.	Original Application No. 50/2018	Victor Dhissa Vs. Central Pollution Control Board & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Mr. Bhupender Kumar, LA for CPCB Mr. Rakesh Mahajan, Adv. for R-3
FOR HEARING			
7.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016 & M.A. No. 289/2017)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD

			<p>Mr. D. Rajeshwar Rao, Adv. Mr. Satyajit Kumar, Adv. for DSIIDC Ms. Harleen Kaur, Adv. for Holiday Inn Hotel Mr. Pawan Upadhyay, Adv. for Noticee No.8 Mr. Neeraj Malhotra, Adv. Mr. Saket Bisani, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Vinod Kapoor, Adv. for DPCC Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Sandeep Kapoor, Adv. Mr. Vikramditya Singh, Adv. for AIIMS Mr. Jeevan Prakash, Adv. for RG Stone Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. ASPA Legal for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP</p>
8.	Appeal No. 89/2014	<p>Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.</p>	<p>Mr. K. Vijay Kumar, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R-1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D. Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh, Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA Mr. Pinaki Misra, Sr. Adv.</p>
9.	Appeal No. 90/2014 (M.A. No. 149/2016)	<p>Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.</p>	<p>Mr. K. Vijay Kumar, Adv. for Appellant Mr. Shiva Vijaya Kumar, Adv. Mr. Abhimanyu Garg, Adv. for R-1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D. Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh, Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA</p>
10.	Original Application No. 508/2014 (M.A No. 345/2015, M.A. No. 151/2016 & M.A. No. 702/2016)	<p>Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.</p>	<p>Mr. K. Vijay Kumar, Adv. for Applicant Mr. Shiva Vijaya Kumar, Adv. Mr. Abhimanyu Garg, Adv. for R – 1 to 5, 7 to 9, 11 & 12 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D. Ravichander, Adv. for R - 6 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh, Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA Mr. Yogeshwaran. A, Adv.</p>
11.	Original Application No. 495/2014	<p>S. Sivakumar Vs. Union of India & Ors.</p>	<p>Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar Lal, Adv. Mr. Yogeshwaran, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF</p>

12.	Appeal No. 87/2014 (M.A No. 862/2014 to M.A No. 864/2014, M.A No. 1446/2016 & M.A No. 1449/2016)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
13.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Adv. for Applicant Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv. Mr. Karan Dev Chopra, Adv. for Taj Hotel
14.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Preeti Singh, Adv. for Applicant Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
15.	Original Application No. 453/2016	Deepak Joshi Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4 Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. Mr. Balendu Shekhar, Adv. for MCD
16.	Original Application No. 626/2016 (M.A. No. 1203/2016, M.A. No. 404/2017, M.A. No. 1075/2017 & M.A. No. 1076/2017)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. Pinaki Mishra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Rahul Pratap, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG

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